

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH,
COURT NO. I

CUSTOMS APPEAL NO. 50016 OF 2020

[Arising out of the Order-in-Original No. SKS/COMMR/ACE/08/2019 dated 25/07/2019 passed by Commissioner of Customs, ACC Export, New Customs House, New Delhi.]

**Commissioner of Customs,
ACC Export Commissionerate,**
New Customs House,
New Delhi – 110 037.

.....Appellant

Versus

**Shri Ravindra Kumar, Proprietor of
M/s Vin Global Logistics,**
L-455, 2nd Floor, Street No. 15,
Mahipalpur Extn.,
New Delhi – 110 037.

....Respondent

APPEARANCE:

Shri Nagendra Yadav, Authorized Representative for the
Department
Ms. Reena Rawat, Advocate for the respondent.

CORAM:

**HON'BLE JUSTICE MR. DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING : 31.07.2024
DATE OF DECISION: 18.10.2024**

P.V. SUBBA RAO

Appeal is dismissed. For order see order of date in
Customs Appeal No. 52761 of 2019.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**

PK